# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 275 ANSWERED ON 22/07/2025

#### PENDING DUES TO TAMIL NADU UNDER MGNREGS

### **275. THIRU THANGA TAMILSELVAN:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the Union Government has any data regarding the total amount has been released to the State of Tamil Nadu under MGNREGA during the last three years- year-wise;
- (b) whether it is a fact that the Government has not released the pending dues to Tamil Nadu under MGNREGS to the tune of Rs. 4034 crore for the financial year 2024-2025; and
- (c) if so, the details thereof along with the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Details of total funds released to the State of Tamil Nadu under Mahatma Gandhi NREGS during the last three financial years i.e. from FY 2022-23 to 2024-25 are given below:-

Financial Year	2022-23	2023-24	2024-25
Central fund released to the State of	9743.53	12616.53	7585.49
Tamil Nadu (Rs. in Crore)			

(b) & (c): The pending wage liability of Rs 2884.16 crore in respect of State of Tamil Nadu has been fully released in the month of April, 2025. Further, against a total pending liability of 858.66 crore for material component as on 31.03.2025, 50% of the pending liability has been released to the State.

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